

Annex 2

The operational details of the On Tap TLTRO scheme are as under:

- a) The Scheme will remain operational from October 22, 2020 till March 31, 2021.
- b) All banks eligible under the Liquidity Adjustment Facility (LAF) can participate in the Scheme.
- c) The Scheme will be operationalised on tap. Banks can place requests for funds in the format enclosed in [Annex 3](#). The Reserve Bank will aggregate all such requests received and release funds every Monday (on the subsequent working day if Monday is a holiday) by initiating a 3-year repo contract with the requesting bank.
- d) If a bank places multiple requests during the week, all such requests will be aggregated, and a single repo contract will be created on the date of operation.
- e) In case the requested amount exceeds the remaining amount under the scheme on the date of operation, the remaining amount will be distributed on pro-rata basis among all the eligible requests.
- f) The Reserve Bank reserves the right to decide the quantum of allotment and / or accept/reject any or all the requests, either wholly/partially, without assigning any reason thereof.
- g) The eligible collateral and margin requirements will remain the same as applicable for LAF operations. The requesting bank must ensure that sufficient amount of securities is available in its Repo constituent account on the date of operation.
- h) The amount utilised under the Scheme will be informed to market participants in the Money Market Operations (MMO) press release.
- i) All other terms and conditions will remain same as the TLTRO scheme, including the clarifications issued in the form of Frequently Asked Questions (FAQs) on the subject.
- j) All queries/clarifications regarding operational aspects of the facility may be directed to the Financial Markets Operations Department through e-mail and/or telephone (022-22630982). All technical issues may be directed to the e-Kuber Helpdesk through email (ekuberhelpdesk@rbi.org.in with a copy to laffmd@rbi.org.in) and/or telephone (022-27595662/67/022-27595591 /92/93/94).

Annex-3**REQUEST FORM FOR AVAILING FUNDS UNDER ON TAP TLTRO**

The Chief General Manager
 Financial Markets Operations Department
 Reserve Bank of India
 Mumbai

Dear Sir,

Tender for On Tap TLTRO Scheme

I/We the undersigned hereby submit request for availing funds under On Tap TLTRO conducted by the Reserve Bank of India in terms of press release.....dated October, 2020.

2. The details of our request are as under:

A	Name of the bank	
B	Date of the Bid Submission	
C	Date of Settlement (first-leg)	
D	Bid Amount In figures:	
	In words:	
E	Name of the contact person and mobile number	
F	Email/Fax No.	
G	Repo Constituent SGL a/c no.	
H	Current A/c no.	

3. Undertakings

- a) The funds availed under the auction shall be deployed in the manner as notified under the Scheme.
- b) I/We agree to abide by all terms and conditions as applicable to the scheme and any other instruction/communication received in this regard in any manner from Reserve Bank of India.

Yours faithfully,

(Signature of official (s) authorised to operate on SGL/Current Account)

Name _____	Name _____
Designation _____	Designation _____
Date and Office stamp _____	Date and Office stamp _____